

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 16th February, 2018

No. HCM.II/184/2015/444 : Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules, 2013, is pleased to transfer and post Shri Albert W. Lanong, Judicial Magistrate First Class, West Khasi Hills District, Nongstoin as Joint Registrar-cum-Officer-on-Special Duty in Chief Justice's Secretariat, High Court of Meghalaya, Shillong w.e.f 8th February, 2018.

By order

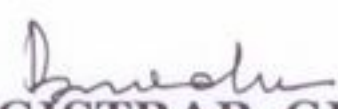
REGISTRAR GENERAL

MemoNo.HCM.II/184/2015/444-A

Dated, Shillong 16th February, 2018

Copy for information to:-

1. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
3. The Secretary to the Government, Law Department, Shillong
4. The Accountant General (A&E), Meghalaya, Shillong.
5. Shri Albert W. Lanong, Judicial Magistrate First Class, West Khasi Hills District, Nongstoin, for information and necessary action.
6. The Treasury Officer, Shillong/Nongstoin.
7. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati for information.
8. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
9. Office file


REGISTRAR GENERAL